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F.No. 33025/13/2016-Ad.II
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Excise & Customs)

New Delhi, the 15th December, 2016.

NOTIFICATION No. 56/2016

INDIAN CUSTOMS & CENTRAL EXCISE ESTABLISHMENTS

The President is pleased to accept the notice for voluntary retirement of Shri Om Prakash, Assistant Commissioner from Indian Revenue Service (Customs & Central Excise) under Rule 48 of CCS (Pension) Rules, 1972 with effect from 15th December, 2016.

(Jai Prakash Sharma)
Under Secretary to the Government of India

(Notification No.56/2016 (F.No. 33025/13/2016-Ad.II dated 15th December, 2016.)

The Manager,
Government of India Press,
Faridabad (Haryana).

Copy to:-
1. Officer concerned.
2. Chief Commissioner, Customs, Central Excise and Service Tax, Lucknow Zone, 7-A, Ashok Marg, Lucknow-226001.
3. PPS to Chairman, CBEC/All Members (CBEC)/JS(Admin-EC)/DS(Ad.II)/Dir.(Ad.IIA&B)/DS(Adv).
4. ADG(HRM)-I/ADG(HRM)-II, Office of DG(HRD).
5. DD (Data Bank), Office of the DG(HRD), HRM-II, Deepshikha Building, Rajendra Place, New Delhi.
6. US-II(Ad.II)/SO(P)/Ad.V/Hindi Section/Office Order Folder/ Personal file.